

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/6042/A

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti Geeta Baishya Changkakati.  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the 12<sup>th</sup> October, 2018.

Sub:- **Availing civil vacation.**

Ref:- Your letter No. FC.XII-1/2018/251/E, dtd. 05.10.2018.

Sir,

With reference to the above, I am directed to inform you that, the Chief Judicial Magistrate, Dhubri, and in his absence the in charge CJM, will remain in charge of the court and office of the Principal Judge, Family Court, Dhubri, in the 1<sup>st</sup> half of the long vacation.

Yours faithfully,

  
12.10.2018  
**DEPUTY REGISTRAR (ADMN.-I)**

Memo NO.HC.VII-83/1994/ /A, dated

Copy to:

1. The Chief Judicial Magistrate, Dhubri .

Sd/-  
**DEPUTY REGISTRAR (ADMN.-I)**